

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 115
(IB)-199(PB)/2019

IN THE MATTER OF:

Pankaj Pandey

.... Applicant/petitioner

v.

M/s. Cosmos Infra Engineering (India) Pvt. Ltd.

.... Respondent

Under Section 7 of IBC.

Order delivered on 24.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Mr. Manohar Malik, Adv.

For the Respondent(s):-

Ms. Kanishka Prasad, Adv.

ORDER

Pleadings are complete.

Learned counsel for the corporate debtor has placed on record a copy of the order passed by Hon'ble the Supreme Court in Writ Petition (civil) No. 503/2019 wherein the proceedings before this tribunal have been stayed.

List for further consideration on 14.05.2019.

-sd-

(M. M. KUMAR)
PRESIDENT

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(S. K. MOHAPATRA)
MEMBER (TECHNICAL)